

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.07.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 499 of 2021	Punit Beriwala Vs. Vipul Greens Residents Welfare Association & Anr. With	Sumesh Dhawan	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1
2.	Comp. App. (AT) (Ins) No. 500 of 2021	Sunil Gupta & Ors. Vs. Vipul Greens Residents Welfare Association & Anr.	Anando Mukherjee	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1 Rajeev Aggarwal Tanuj Sud Ajay Kumar Parth Bhatia Harshita Ahluwalia

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By order of Hon'ble Officiating Chairperson

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